

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No.5126/2022

(Arising out of impugned final judgment and order dated 13-12-2021 in WC No. 59863/2015 passed by the High Court of Judicature at Allahabad)

SUN TOWER RESIDENTS WELFARE ASSOCIATION

Petitioner(s)

VERSUS

GHAZIABAD DEVELOPMENT AUTHORITY & ORS.

Respondent(s)

(IA No. 42521/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 42519/2022 - EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 17972/2022 (XI)

(FOR ADMISSION and I.R. and IA No.144579/2022-CONDONATION OF DELAY IN FILING and IA No.144582/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.144580/2022-EXEMPTION FROM FILING O.T.)

Date : 01-11-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Mr. Jayant Bhushan, Sr. Adv.
Mr. S.K. Pal, Adv.
Mr. Sunil Kumar Sharma, AOR
Mr. Tushar Bhushan, Adv.
Mr. Amartya Bhushan, Adv.

For Respondent(s) Mr. V. Giri, Sr. Adv.
Mr. Sidharth Dave, Sr. Adv.
Mr. Rajat Juneja, Adv.
Mr. Deeptanshu Jain, Adv.
Mr. Rajesh P., AOR

Ms. Preetika Dwivedi, AOR
Mr. Abhishek Mohanty, Adv.

Mr. Ravinder Kumar, Sr. Adv.
Ms. Tulika Mukherjee, AOR
Ms. Aastha Shrestha, Adv.
Mr. Beenu Sharma, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

List the matters on 16.11.2022.

**In the meantime, synopsis of the matters be filed and
pleadings be completed.**

**(RAJNI MUKHI)
COURT MASTER (SH)**

**(DIPTI KHURANA)
ASSISTANT REGISTRAR**